©
കേരള സർക്കാർ
Government of Kerala
2020

Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസററ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 4 4th February 2020 / 1195 മകരം 21 21st Makaram 1195 / 1941 മാഘം 15 15th Magha 1941	നമ്പർ No.	5

PART III

Stores Purchase

Animal Husbandry Department

e-TENDER NOTICE

[Re-Tender No. 09/2019-20]

No. G3-4863/2019/AHD. *24th January 2020.*

Sealed and competitive e-tenders are invited under "Two Bid system" for the supply of Veterinary Medicines (Patent) for the use of various Veterinary Institutions of Animal Husbandry Department for the year 2019-20.

Technical Bid will have the following enclosures

1. List of Medicines quoted with specification & without rates, with the list of Departments/Firms/Government institutions, where the firm supplied the items.
2. GMP Certificate in accordance with (1) "Revised schedule M of Drugs and Cosmetics Rules 1945" (current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted.
3. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing.
4. Copy of license or certificate of renewal and the list of drugs. Tenderers should be original manufacturers of the quoted item. Items manufactured on loan license will also be accepted.

5. Non-Conviction Certificate from the Drugs Controller.

6. Latest Annual Accounts statement audited by a Chartered Accountant to prove annual turnover of above ₹ 5 crore.

7. GST certificate from tax authorities.

8. Attested (All pages) copy of Memorandum and articles of Association or partnership deed with the latest Board of Directors/Partners with their age & residential address.

9. Name, Address, RTGS/IFSC code of the bank with which the firm holds financial transactions.

10. An affidavit in stamp paper worth ₹ 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the state. If the Managing Director entrusts the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/ Director, a Power of Attorney may be registered in stamp paper worth ₹ 200.

11. All documents furnished should be attested by a Gazetted Officer or Notary.

Financial Bid will have the following enclosures

1. Rates for each drug should be quoted as basic price, total tax and total amount.

2. Preliminary agreement in Kerala Stamp Paper worth ₹ 200.

3. EMD as specified in the e-Tender.

4. Tender form duly signed by the authorised signatory in all pages.

Technical and Financial bids will be opened as per the time schedule given below. Financial bid of those tenderer's who satisfy the above conditions in technical bid will only be opened. Intending tenderers may remit the exact amount towards the cost of tender form online. Intending tenderers may login to www.etenders.kerala.gov.in and submit their bids. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form will be sent by Value Payable Post. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Re-Tender No. 09/2019-20 for the supply of Veterinary Medicine (Patent) for the use of Animal Husbandry Department for the year 2019-20".

Document download/sale start date and time—21-1-2020, 10 a. m.

Bid submission start date and time—21-1-2020, 10 a. m.

Document download/Sale end date and time—4-2-2020, 5 p. m.

Bid submission end date and time—4-2-2020, 5 p. m.

Bid opening date and time—10-2-2020, 10 a. m.

Date of publishing list of tenders eligible for opening their Financial Bid—Will be intimated.

Date up to which the rates are to be firm for acceptance—31-3-2020.

Price of Tender—₹ 15,000 (₹ 2,700 GST 18 % to be remitted directly to GST Dept. under reverse charge mechanism)

Designation and Address of the Officer to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan, Thiruvananthapuram-695 033.

List of Patent Medicines 2019-20

Sl. No.	*Name of item and specification*	*Monograph*	*Quantity*
1	Inj. Enrofloxacin 10 % - 30 ml	IP	10500
2	Inj. Gentamicin 40mg/ml- 30 ml	IP	10000
3	Inj. Oxytetracycline 100mg/ml - 30 ml	IP	10000
4	Inj. Streptopenicillin 2.5gm Streptomycin-2.5gm; Procain Penicillin 15 lacs; Penicillin G Sodium 5 lakh/vial		14000
5	Inj. Lignocaine 2mg/ml - 30 ml	IP	3000
6	Inj. Xylazine HCL123.32mg/ml - 30 ml		2500
7	Inj. Dexamethasone 4mg/ml - 10 ml	IP	15000
8	Inj. Flunixin Meglumine 83mg/ml - 20 ml		2200
9	Inj. Sodium bicarbonate 5% - 25 ml	IP	10000
10	Inj. Chlorpheneramine 10mg/ml - 100 ml	IP	10000
11	Inj. Calcium borogluconate 25 % w/v - 450 ml	IP	18000
12	Inj. Calcium Magnesium borogluconate; 450 ml (Cal.gluconate 20.80gm; Boric acid 4.2 % w/v; Magnesium hypophosphite 5gm; Dextrose anhydrous 20gm per 100ml)	IP	14000
13	Nitrofurazone 60mg, Metronidazole 100mg, povidone iodine 60mg, Urea-6gm-I/U Bolus		8000
14	Metronidazole 1 % + Povidone iodine 5% I/U-60ml	IP	5000
15	Obstetrical cream 500gm		2000
16	Benzyl Benzoate solution 25%-500ml	IP	4000
17	Gamma BHC+Proflavin Cetrimide Ointment-100gm (Gamma benzene hexachloride 0.1% w/w, proflavin hemisulphide 0.1 % w/w; cetrimide 0.45% w/w)		15000

Special Conditions

1. The medicine should be of latest standards and should have minimum 75% shelf life left under normal storage condition at the time of supply.
2. The rates quoted should be as basic price, total tax & total amount.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The samples of all items supplied after effecting supply will be tested through Drug Controller, Thiruvananthapuram or other Government approved procedure. The supplier should bear the expenditure for testing of the drugs.
5. 75% of payment will be effected at an early date of acceptance of the consignment by the departmental stores subject to the availability of funds and priority of supplies. The firms should furnish Security Bond for 75% payment thus effected. The balance 25% of payment will be released only after getting the test result.
6. Firms blacklisted in Kerala State or Other States cannot participate in the tender.

7. Tenderer should not quote for any of the product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality Analysis in the 1st lot supplied (will not account if replaced item had passed the test) in any of the three bids 2016-17, 2017-18 & 2018-19). Otherwise will recommend the next bidder satisfying the conditions.

8. All the primary & secondary packaging and labeling of containers of drugs should be as prescribed in Pharmacopeias and strictly as per Drug and Cosmetics Act 1940 & Rules 1945. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.

9. The Security Deposit should be furnished as Account Payee Demand Draft from a Nationalised Bank or Treasury Deposit and will be released only after satisfactory completion of the Contract.

10. The rates should be for delivery F. O. R at any part of the State.

11. Ex-go down rates and F.O.R. station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.

12. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department Kerala".

13. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.

14. Successful tenderers should supply the items at the approved rates and conditions to the Local Self Governments and other departmental institutions as per their request.

15. The successful tenderers should complete all supplies within the stipulated time stated in the supply orders.

16. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.

17. The rates should be quoted in Indian Currency, and payment will be made in Indian Currency only.

18. The successful tenderers should produce Analytical Report of Trivandrum every batch of medicine they have supplied to the Controlling Officer of the destination at the time of the supply and send a copy to the Director of Animal Husbandry.

19. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.

20. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit and manufacturing process.

21. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.

22. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or by a Notary.

23. If any of the date scheduled for opening of tender is declared as holiday (Local or general) the opening will be on the next working day at the same time.

24. Name and place to which the medicines are to be supplied:- Three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikkod. However the tenderer should be ready to supply to any part of the State.

25. The supplies should be effected only by the original tenderer and the invoice should also be furnished only by them.

26. Samples (minimum 3 nos.) with packing to be produced before the tender opening date.

27. The Director of Animal Husbandry reserves the right to delete, waive any of the above Special Conditions or cancel the whole tender.

Directorate of Animal Husbandry,
Vikas Bhavan,
Thiruvananthapuram.

(Sd.)
Director.

RE-TENDER NOTICE

[Tender No. 10/2019-20]

No. G3-7123/AHD/2019. *24th January 2020.*

Competitive e-tenders are invited from the manufacturers under "Two Bid system" for the purchase of Dewormer-Fenbendazole 1.5gm. Bolus and Fenbendazole 150mg. Tab-for the use of Animal Husbandry Department, Kerala for the year 2019-20.

Technical Bid will have the following enclosures

1. Specification of the item without rates and with list of institutions where supplied.
2. GMP Certificate in accordance with "Revised schedule M of Drugs and Cosmetics Rules 1945" (current GMP) or WHO GMP Certificate. Only these certificates will be accepted.
3. Certificate from Licensing Authority/Drugs controller to prove minimum 3 years of market standing.
4. Attested copy of license or certificate of renewal and the list of drugs approved by the respective licensing authority.
5. Tenderers should be original manufacturers of the quoted items manufactured on loan license or purchased from the sources will not be accepted except for imported items.
6. Current Non-Conviction Certificate of the firm from the Drugs Controller.
7. GST certificate from concerned authorities.
8. Attested (all pages) copy of Memorandum and articles of Association or partnership deed with the latest board of Directors/Partners with their age & residential address.
9. Name, Address, RTGS/IFSC Code of the bank with which the firm holds financial transactions.
10. An Affidavit in Stamp Paper worth ₹ 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or Thiruvananthapuram signed by the responsible person of firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State.
11. All documents furnished should be attested by a Notary or Gazetted Officer.

Financial Bid will have the following enclosures

1. Rate should be quoted as basic price, total tax and total amount.
2. Tender form duly signed by authorised signatory.
3. Preliminary agreement in Kerala Stamp Paper worth ₹ 200.
4. EMD (As specified in the e-Tender).

Intending tenderers may log on to the e-procurement website www.etenders. kerala.gov.in for bidding. Late tenders will not be considered under any circumstances.

Price of tender form—₹ 9,200 (GST of ₹ 1,656 to be paid directly to GST Dept. under reverse charge mechanism)

Document download/sale start date—21-1-2020, 5 p. m.

Bid submission start date—21-1-2020, 5 p. m.

Document download/sale end date—5-2-2020, 5 p. m.

Bid submission end date—5-2-2020, 5 p. m.

Bid opening date—11-2-2020, 10 a. m.

Date of publishing list of tenders eligible for opening their financial Bid—will be notified after completion of Technical evaluation.

Gaz. No. 5/2020/DTP (Stores Purchase).

Date up to which the rates are to be firm for acceptance—31-3-2020.

Designation and address of the Officer from whom tender forms are to be obtained and to whom tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan, Thiruvananthapuram-695 033.

SPECIFICATION AND QUANTITY

Fenbendazole 1.5 gm. bolus containing Fenbendazole IP/BP 1.5 gm—₹ 10 lakh.

Fenbendazole 150mg. tablet containing Fenbendazole IP/BP 1.5 gm—₹ 2 lakh.

Samples of the product (3 each) should be submitted before the bid opening date.

Special Conditions

1. The item should be of latest standards and should have minimum 75% shelf life under normal storage condition at the time of supply.
2. The rate quoted should be as basic price, total tax and total amount.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. 75% of payment will be effected at an early date from the date of acceptance of the consignment by the Departmental stores, subject to the availability of fund as and priority of supplies on furnishing Security Board for 75%. The balance 25% payment will be released only after getting the Test results.
5. Packing and containers of drugs shall be as prescribed in pharmacopeia or Drugs and cosmetics Rules 1945.
6. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.
7. Firms blacklisted in Kerala State or other states cannot participate in tender.
8. Tender should not quote for any product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality analysis in the 1st lot supplied (will not account if the replaced item had passed the test) in any of the three bids (2016-17, 2017-18 & 2018-19). If otherwise will recommend the next bidder satisfying the conditions.
9. The security Deposit should be furnished and will be released only after satisfactory completion of the contract.
10. The rates should be for delivery F.O.R. at the destinations in the supply order to Central Veterinary Stores, Thiruvananthapuram, Thrissur and Kozhikode.
11. Ex-godown rates and F.O.R station of dispatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
12. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department Kerala".
13. The quantities specified in the schedule are only approximate and they may vary accordingly to actual need and availability of funds.
14. Successful tenderers should supply the items at the approved rates and condition to the Local Self Governments and other Departmental institutions as per their request.
15. The successful tenderers should complete all the supplies within the stipulated time stated in the supply orders. No Extension of delivery period will be granted.
16. The non-availability of raw materials, price hike of raw materals, transportation problems, etc. will not be accepted as reasons for non-supply or late supply.
17. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
18. The successful tenderer should produce analytical Report of every batch of medicine, they have supplied to the controlling Officer of the destination at the time of the supply and send a copy to the Director of Animal Husbandry.

19. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
20. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit.
21. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
22. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or Notary.
23. If any of the date of schedule for opening of tender is declared as holidays (local or general) tenders will be opened on the next working day at the same time.
24. Name and place to which the medicines are to be supplied to three Central Veterinary Stores Thiruvananthapuram Thrissur and Kozhikkode.
25. Samples of the product (minimum 3 each with packing) should be submitted before the bid opening date.
26. The Director of Animal Husbandry reserves the right to delete or waive any of the above special conditions.

Directorate of Animal Husbandry,
Vikas Bhavan,
Thiruvananthapuram.

(Sd.)
Director.

Ayurveda Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 8/2019-20]

നമ്പർ എ2-4792/2019/ആകോക. 2020 ജനുവരി 1.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് 2019-20 വർഷത്തിലേക്കാവശ്യമായ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് "ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2019-20 വർഷത്തിൽ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്" എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. പൂരിപ്പിച്ച ദർഘാസുകൾ 15-2-2020-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 15-2-2020-ന് വൈകുന്നേരം 3.30-ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ₹ 1,000 + 19% ജി. എസ്. ടി., ആകെ ₹ 1,190 (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി. എസ്. ടി. അക്കൗണ്ട് മുഖാന്തിരം ₹ 190 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്.) ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം ₹ 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോമുകളുടെ വിൽപ്പന ഈ ഓഫീസിൽ നിന്നും 31-1-2020-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 14-2-2020-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോമുകൾ ആവശ്യമെങ്കിൽ ₹ 500 + 19% ജി. എസ്. ടി., ആകെ ₹ 595-ന് ലഭിക്കുന്നതാണ് (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി. എസ്. ടി. അക്കൗണ്ട് മുഖാന്തിരം ₹ 95 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). പൂരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് ₹ 1,500) ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിനുണ്ടായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 15-2-2020-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

അടങ്കൽ തുക—₹ 3,00,000.

[No. 8/2019-20]

No. A2-4792/2019/ACK. *1st January 2020.*

Sealed tenders are invited for the "Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for the Financial Year 2019-20".

Tenders should be superscribed as "Tenders for the Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for 2019-20" and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. Last date of receipt of sealed tenders to this office is 15-2-2020 at 3 p. m. Late tenders will not be accepted. Tenders will be opened at 3.30 p. m. on 15-2-2020 in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

PAC—₹ 3,00,000.

Intending tenderers may on applicaton to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,000 + 19% GST, Total ₹ 1,190. Original GST chalan for ₹ 190 should be produced for the purchase of tender form. Postal charge of ₹ 50 should be added if the forms needed by post. The Price fixed for a form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a. m. on 31-1-2020 and will be closed at 3 p. m. on 14-2-2020. Demand Draft, Cheques, Postal order etc. will not be accepted towards the cost of forms nor will be the forms be sent per VPP. Duplicate tender form if requested will be issued at ₹ 500 + 19% GST, tota1 ₹ 595. Original GST chalan for ₹ 95 should be produced for the purchase of tender form. Postal charge ₹ 50 should be added if the forms needed by post. A preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth ₹ 200 together with an EMD of 1% of the total amount quoted (minimum ₹ 1,500) should be attached with the tender form by way of Demand Draft/ Postal Order. Principal has the right to accept or reject the tender without further notice. If Govt. have declared public holiday on 15-2-2020 tender will be opened at 3.30 p. m. on the next working day. Further details can be had from the College Office during the office time.

Govt. Ayurveda College,
Kannur, Pariyaram.

(Sd.)
Principal.

Irrigation Department

Re E-TENDER NOTICE

No. 03/EE/PWD/MECH/2019-20. *17th January 2020.*

The Executive Engineer, PWD Mechnical Division, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single bid system in prescribed form from the PWD registered Companies-Group B/Group A for the “Dismantling the existing old 1 No. KONE make lift, Supply, Installation, Testing and Commissioning of 1 No. new 13 passengers lift having 9 stops in Neyyar Block of MLA hostel, Thiruvananthapuram”.

In accordance with respective specification for the work as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through http://etenders.kerala.gov.in. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

EMD (Online payment)—₹ 50,000.

Cost of tender documents—₹ 2,500 + 5% + 5% (Total ₹ 2,800).

Document sale starting date and time—18-1-2020 at 11 a. m.

Date and time of commencement of online bid submission—18-1-2020 at 11 a. m.

Date and time of closing of online bid submission—7-2-2020 at 5 p. m.

Date and time of opening of bid—10-2-2020 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website http://etenders.kerala.gov.in for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Copy of PWD Regn. Certificate with validity and class of registration attested by Gazetted Officer.
3. Technical bid details duly filled up and signed.
   (a) Technical data sheet duly filled up and signed
   (b) Drawings and specifications of the lift.
   (c) If additional technical information has to be furnished, separate data sheet shall be attached.
4. The Contractor must mention for 3 years warranty and 5 years comprehensive compulsory AMC in Annexure 3.
5. GST Certificate.
6. e-Payment form duly filled and signed.
7. Proof certificate describing the make of the product.
8. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
9. EMD exemption certificate (if any) should be submitted on online.
10. Other details if any required to be furnished in the special condition.
11. Form No. 83 and 84 duly filled and signed.
12. All tender documents duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Executive Engineer, PWD Mechanical Division, Thiruvananthapuram should reach in this Office on or within 3 days after bid opening. The envelope should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Executive Engineer, PWD, Mechanical Division, Thiruvananthapuram. If the date fixed for opening of tender happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Executive Engineer, PWD, Mechanical Division, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

Office of the Executive Engineer, (Sd.)
PWD Mechanical Division, *Executive Engineer*
Thiruvananthapuram. *(In full Additional charge).*

Re-E-TENDER NOTICE

No. 04/EE/PWD/MECH/2019-20. *18th January 2020.*

The Executive Engineer, PWD Mechnical Division, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single bid system in prescribed form from the Kerala PWD registered Contractors-B class and above for the "Construction of additional rooms on the roof top of Nila Block of MLA hostel with steel truss roofing-Mechanical works-Supply, Installation, Commissioning and Trial run of 25 numbers of split A/C units".

In accordance with respective specification for the work as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through http://etenders.kerala.gov.in. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

EMD (Online payment)—₹ 50,000.

Cost of tender documents—₹ 2,500 + 5% + 5% (Total ₹ 2,800).

Document sale starting date and time—19-1-2020 at 10 a. m.

Date and time of commencement of online bid submission—19-1-2020 at 11 a. m.

Date and time of closing of online bid submission—4-2-2020 at 5 p. m.

Date and time of opening of bid—7-2-2020 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website http://etenders.kerala.gov.in for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Copy of PWD Regn. Certificate with validity and class of registration attested by Gazetted Officer.
3. Technical bid details duly filled up and signed.
   (a) Technical data sheet (Annexure 2), Annexure 3 duly filled up and signed
   (b) If additional technical information has to be furnished, separate data sheet shall be attached.
4. The Contractor must mention for 3 years warranty and 5 years comprehensive compulsory AMC in Annexure 3.
5. GST Certificate.
6. e-Payment form duly filled and signed.
7. Proof certificate describing the make of the product.
8. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
9. EMD exemption certificate (if any) should be submitted on online.
10. Other details if any required to be furnished in the special condition.
11. Form No. 83 and 84 duly filled and signed.
12. All tender documents duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Executive Engineer, PWD Mechanical Division, Thiruvananthapuram should reach in this Office on or within 3 days after bid opening. The envelope should be superscribed with Tender No., due date and name of work.

Gaz. No. 5/2020/DTP (Stores Purchase).

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Executive Engineer, PWD, Mechanical Division, Thiruvananthapuram. If the date fixed for opening of tender happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Executive Engineer, PWD, Mechanical Division, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

Office of the Executive Engineer,
PWD Mechanical Division,
Thiruvananthapuram. (Sd.)
Phone : 04712301673. *Executive Engineer.*

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 10/2019-20]

നമ്പർ സി1-16337/2019/ജി.റ്റി.ഡി.എം.സി.എ.

2019 ഡിസംബർ 27.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജിലെ ഇ. എൻ. റ്റി. വിഭാഗത്തിലേക്ക് പീഡിയാട്രിക് നേസൽ എന്റോസ്കോപ്പ് വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം, നിശ്ചിത ദിവസം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, വണ്ടാനം, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു.

അടങ്കൽ തുക—₹ 2,00,000.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി 14-2-2020, 1 മണിവരെ. 14-2-2020, 2.30 മണിയ്ക്ക് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്നവരോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയോ ഈ അവസരത്തിൽ സന്നിഹിതരാകാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ വാങ്ങുന്നതിന് പ്രവർത്തി ദിവസങ്ങളിൽ 10 മണി മുതൽ 4 മണിവരെ ₹ 450 കോളേജ് ഓഫീസിൽ ഒടുക്കി വാങ്ങാവുന്നതാണ്. പകർപ്പ് ആവശ്യമുള്ള വർ ₹ 225 അധികമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് വിൽപ്പന 14-2-2020, 12 മണിവരെ മാത്രമായിരിക്കും. ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ₹ 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവൃത്തി ദിവസങ്ങൾക്കുമുമ്പ് ലഭിക്കുന്ന മണിയോർഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളു. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ₹ 200-ന്റെ മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും ക്വാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ ഒരു ശതമാനം വരുന്ന തുകയ്ക്ക് (കുറഞ്ഞത് ₹ 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്ഥിര നിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യവും സമ്മതപത്രവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്.

[No. 10/2019-20]

No. C1/16337/2019/GTDMCA. *27th December 2019.*

Sealed tenders are invited for the supply of Paediatric Nasel Endoscope I No. for Department of ENT, Govt. T. D. Medical College, Alappuzha.

The envelopes containing the tender should bear the superscription Tender No. & due date and should be addressed to The Principal, Govt. T. D. Medical College, Alappuzha.

Approximate Cost—₹ 2,00,000.

Last date for receipt of tender will be 14-2-2020 at 1 p. m. Late tender will not be accepted. The tender will be opened at 2.30 p.m. on 14-2-2020 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. on a cash remittance of ₹ 450 which is the price fixed for tender form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 14-2-2020 Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Tender forms will be supplied to the firm by registered post subject to a cash payment of ₹ 50 in addition as postage charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submitted tender. Duplicate tender forms, if required will be issued of ₹ 225 per copy. Further details can be had from the College Office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ₹ 200 and EMD 1% of total cost (not less than ₹ 1,500) of the items tendered. Tenders without EMD will be rejected.

Govt. T. D. Medical College, (Sd.)
Alappuzha. *Principal.*

ദർഘാസ് പരസ്യം

നമ്പർ എച്ച് ഡി സി/4284/ഡി സി സി. 2020 ജനുവരി 6.

കോഴിക്കോട് ഗവ. ഡെന്റൽ കോളേജ് ഓഫീസിന് സമീപം ഏകദേശം 150 സ്ക്വയർ ഫീറ്റ് സ്ഥലത്ത് 1-2-2020 മുതലോ കരാറിൽ ഒപ്പിടുന്ന തീയതി മുതലോ രണ്ട് വർഷത്തേക്ക് ലഘു ഭക്ഷണശാല നടത്തുന്നതിന് നിബന്ധനകൾക്ക് വിധേയമായി സീൽവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ അടക്കം ചെയ്തിട്ടുള്ള കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതി സെക്രട്ടറി, ആശുപത്രി വികസന കമ്മിറ്റി, ഡെന്റൽ കോളേജ്, കോഴിക്കോട്, കേരളം എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 11-2-2020 രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ഈ ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറങ്ങൾ വി പി പി ആയി അയയ്ക്കുന്നതല്ല. മണി ഓർഡർ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ ഫോം തപാലിൽ ആവശ്യമുള്ളവർ തപാൽ ചാർജ്ജ് ആയി ₹ 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടറിനോടൊപ്പം നിരതദ്രവ്യമായി ഒരു വർഷത്തെ ലൈസൻസ് ഫീയുടെ ഒരു ശതമാനത്തിന്റെ സംഖ്യയ്ക്കുള്ള ബാങ്ക് ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്തിരിക്കേണ്ടതാണ്. നിശ്ചിത നിരതദ്രവ്യം, പ്രാഥമിക ഉടമ്പടി എന്നിവ അടക്കം ചെയ്തിരിക്കേണ്ടതാണ്. നിശ്ചിത നിരതദ്രവ്യം, പ്രാഥമിക ഉടമ്പടി എന്നിവ അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. ടെണ്ടർ സംബന്ധിച്ച വിവരങ്ങൾ എച്ച്. ഡി. എസ്. ഓഫീസിൽ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും ലഭ്യമായിരിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 4,00,000.

നിരതദ്രവ്യം—₹ 10,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—₹ 1,200+144 GST.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 600+72 GST.

തപാലിൽ അയയ്ക്കുവാൻ:

ഒറിജിനൽ—₹ 1,250+150 GST.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 625+75 GST.

മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-2-2020, 3 മണി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-2-2020, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—10-2-2020, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-2-2020, 11 മണി.

ദർഘാസ് പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-1-2022.

നിബന്ധനകൾ

കോഴിക്കോട് ഗവ. ഡെന്റൽ കോളേജ് ഓഫീസിന് സമീപം ഏകദേശം 150 സ്ക്വയർ ഫീറ്റ് സ്ഥലത്ത് 1-2-2020 മുതലോ കരാറിൽ ഒപ്പിടുന്ന തീയതി മുതലോ രണ്ട് വർഷത്തേക്ക് ലഘു ഭക്ഷണശാല നടത്തുന്നതിന് താഴെ നിബന്ധനകൾക്ക് വിധേയമായി സീൽവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

1. മേപ്പടി മുറി ഉപയോഗിക്കാനുള്ള അവകാശം താഴെ കാണിച്ച നിബന്ധനകൾക്കും ഡെന്റൽ കോളേജ് ആശുപത്രി വികസന കമ്മിറ്റി, കാലാകാലങ്ങളിലെടുത്ത തീരുമാനങ്ങൾക്കും ബഹുമാനപ്പെട്ട ഹൈക്കോടതി ഉത്തരവിനും നിർദ്ദേശങ്ങൾക്കും വിധേയമായിട്ടായിരിക്കും. ടെണ്ടർ നടപടി പൂർത്തീകരിക്കുക.

2. ടെണ്ടർ നൽകാൻ ആഗ്രഹിക്കുന്നവർ ടെണ്ടറിൽ ഒരു വർഷത്തെ കാലയളവിലേക്ക് മേപ്പടി മുറിയിൽ ലഘു ഭക്ഷണശാല നടത്തുന്നതിന് മാസംപ്രതി ഇത്ര രൂപ ലൈസൻസി ഫീ നൽകിക്കൊണ്ട് നടത്തിക്കൊള്ളാം എന്ന് വ്യക്തമായി എഴുതേണ്ടതാണ്. ടെണ്ടറിനോടൊപ്പം ₹ 4,00,000 (നാലു ലക്ഷം)-ൽ കുറയാത്ത അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് അപേക്ഷകന്റെ പേരിൽ ജന്മ തീരവകാശമുള്ള ഭൂമിക്ക് ബന്ധപ്പെട്ട തഹശീൽദാരിൽ നിന്നും ദർഘാസ് സ്വീകരിക്കുന്ന തീയതി മുതലുള്ള സോൾവൻസി സർട്ടിഫിക്കറ്റ്, സെക്രട്ടറി, ആശുപത്രി വികസന കമ്മിറ്റി, ഡെന്റൽ കോളേജ്, കോഴിക്കോട് എന്ന പേരിൽ ₹ 10,000-ന്റെ നിരതദ്രവ്യം, ഇലക്ഷൻ ഐ. ഡി. കാർഡിന്റെ കോപ്പി എന്നിവ ഉൾപ്പെടെ സമർപ്പിക്കേണ്ടതാണ്. മുകളിൽ പ്രതിപാദിച്ച രേഖകൾ ടെണ്ടറിനോടൊപ്പം സമർപ്പിച്ചിട്ടില്ലായെങ്കിൽ അത്തരം ടെണ്ടർ നിരുപാധികം നിരസിക്കാനുള്ള അധികാരം ബന്ധപ്പെട്ട അധികാരിക്കുണ്ടായിരിക്കുന്നതാണ്. ടെണ്ടർ അടക്കം ചെയ്ത സീൽ വച്ച കവറിന് പുറത്ത് ഗവ. ഡെന്റൽ കോളേജ് ഓഫീസിന് സമീപം ഒരു ലഘു ഭക്ഷണശാല നടത്തുന്നതിനുള്ള ടെണ്ടർ എന്ന് വ്യക്തമായി എഴുതേണ്ടതാണ്. ടെണ്ടർ താഴെ കാണിച്ച വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. സെക്രട്ടറി, ആശുപത്രി വികസന കമ്മിറ്റി, ഡെന്റൽ കോളേജ്, കോഴിക്കോട്-8.

3. ടെണ്ടറിനോടൊപ്പം നിരതദ്രവ്യവും പുറമെ ₹ 200-ന്റെ മുദ്രക്കടലാസിൽ ടെണ്ടർ പ്രകാരം ഉന്നയിക്കുന്നതുമായ നിബന്ധനകളും നിരുപാധികം പാലിച്ചുകൊള്ളാമെന്ന് സമ്മതിക്കുന്ന ഒരു പ്രാഥമിക കരാർ ഉടമ്പടി, ടെണ്ടർ നൽകുന്ന വ്യക്തി എഴുതി ഒപ്പിട്ട ടെണ്ടർ കവറിൽ അടക്കം ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രത്തിന്റെ മാതൃക ടെണ്ടർ ഫോറത്തിൽ ലഭ്യമാണ്.

4. ടെണ്ടർ സ്ഥിരപ്പെടുത്തിക്കഴിഞ്ഞാൽ പ്രസ്തുത വ്യക്തി ടെണ്ടർ പ്രകാരം വാഗ്ദാനം ചെയ്തിട്ടുള്ള ലൈസൻസ് ഫീസിന് തുല്യമായ സംഖ്യ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി ഉത്തരവ് കിട്ടി മൂന്നു ദിവസത്തിനകം ഡെന്റൽ കോളേജ്, ആശുപത്രി വികസന കമ്മിറ്റി, സെക്രട്ടറിയുടെ പേരിൽ കെട്ടി വയ്ക്കേണ്ടതും നിബന്ധനയിലെ മൂന്നാം ഖണ്ഡിക അനുസരിച്ചുള്ള കരാറുടമ്പടി 15 ദിവസത്തിനകം സമർപ്പിക്കേണ്ടതുമാണ്. മേൽപ്രകാരം കെട്ടിവച്ച സംഖ്യ ലൈസൻസുകാരൻ മുറി ഒഴിഞ്ഞുപോകുമ്പോൾ ബാദ്ധ്യതകൾ കഴിച്ച് ബാക്കി തിരിച്ചു കൊടുക്കുന്നതുമാണ്.

5. ലഘുഭക്ഷണശാല നടത്തിപ്പിനുള്ള പാത്രങ്ങളും ഫർണീച്ചറുകൾ, മറ്റുപകരണങ്ങൾ തുടങ്ങിയവ ലൈസൻസി സ്വന്തം നിലയ്ക്ക് ഏർപ്പെടുത്തേണ്ടതും കരാറിന്റെ കാലാവധി കഴിഞ്ഞ് 24 മണിക്കൂറിനകം തിരികെ കൊണ്ടുപോകേണ്ടതുമാണ്. അതിനായി അവർക്ക് ഹോസ്പിറ്റൽ ഡെവലപ്പ്മെന്റ് സെക്രട്ടറിയിൽ നിന്നും യാതൊരു ആനുകൂല്യവും ലഭിക്കുന്നതല്ല.

6. ലഘുഭക്ഷണശാല പ്രവർത്തന ഫലമായുണ്ടാകുന്ന മാലിന്യങ്ങളും ചപ്പുചവറുകളും ലൈസൻസി സ്വന്തം ചെലവിൽ അതാത് സമയം നീക്കംചെയ്യേണ്ടതും ശാസ്ത്രീയമായി സംസ്ക്കരിക്കേണ്ടതുമാണ്. പരിസരം വൃത്തിയായി സംരക്ഷിക്കേണ്ടതുമാണ്.

7. വെള്ളം, കറന്റ് മുതലായവ തടസ്സപ്പെടുകയാണെങ്കിൽ ആയത് ലൈസൻസി സ്വന്തം ചെലവിലും ഉത്തരവാദിത്വത്തിലും ഏർപ്പാട് ചെയ്യേണ്ടതാണ്.

8. ടെണ്ടർ സ്ഥിരപ്പെടുത്തിയ ഉത്തരവ് ലഭിച്ച ഉടനെ ലഘുഭക്ഷണശാല നടത്തിപ്പിന് നിയമപ്രകാരം ആവശ്യമായ ലൈസൻസ് മുതലായവ ലൈസൻസി (കോർപ്പറേഷൻ, ഫുഡ് സേഫ്റ്റി കമ്മീഷണർ കാര്യാലയങ്ങളിൽ നിന്നും) സ്വന്തം പേരിൽ സമ്പാദിച്ചതിനുശേഷം മാത്രമേ ലഘു ഭക്ഷണശാല തുറന്നു പ്രവർത്തിപ്പിക്കാൻ പാടുള്ളൂ. ഇത് നടത്തിപ്പിനുള്ള ഉത്തരവ് കിട്ടി ഒരാഴ്ചയ്ക്കകം പൂർത്തിയാക്കേണ്ടതാണ്. ഇത്തരത്തിൽ ലഭിച്ച ലൈസൻസ് സെക്രട്ടറിയുടെ അനുമതിയോടെ മാത്രമേ വർഷാവർഷം പുതുക്കാവൂ.

9. ബീഡി, സിഗരറ്റ്, വെറ്റില മുറുക്കിയുള്ള സാധനങ്ങൾ, ലഹരിപദാർത്ഥങ്ങൾ എന്നിവ യാതൊരു കാരണവശാലും ലഘുഭക്ഷണശാലയിൽ വിൽപ്പന നടത്താൻ പാടുള്ളതല്ല. എല്ലാ വിൽപ്പന സാധനങ്ങളുടേയും വില നിരക്ക് ബോർഡിൽ പ്രദർശിപ്പിക്കണം. ലഹരി പദാർത്ഥങ്ങൾ, സ്ഫോടകവസ്തുക്കൾ എന്നിവ സംഭരിക്കുന്നതിന് പ്രസ്തുത ഇടം ദുരുപയോഗം ചെയ്യപ്പെടുന്നില്ല എന്ന് ലൈസൻസി ഉറപ്പുവരുത്തേണ്ടതാണ്.

10. ലൈസൻസ് കാലാവധി മുറികൾ ഏൽപ്പിച്ചു കൊടുക്കുന്ന തീയതി മുതൽ 2 വർഷത്തേക്കായിരിക്കും. പ്രസ്തുത കാലാവധി പൂർത്തിയാകുമ്പോൾ അന്ന് നിലവിലുള്ള സർക്കാർ ഉത്തരവുകൾക്കും ദന്തൽകോളേജ് ഹോസ്പിറ്റൽ ഡെവലപ്മെന്റ് കമ്മിറ്റി സെക്രട്ടറി തീരുമാനിക്കുന്ന നിബന്ധനകൾക്കും വിധേയമായി ലൈസൻസ് പുനർലേലം ചെയ്യുന്നതിന് സർക്കാരിനോ ദന്തൽകോളേജ് ഹോസ്പിറ്റൽ ഡെവലപ്പ്മെന്റ് കമ്മിറ്റി സെക്രട്ടറിക്കോ അവകാശമുണ്ടായിരിക്കും. ലൈസൻസ് ഫീസിനു പുറമേ 18% ജി. എസ്. ടി. (കേന്ദ്ര സംസ്ഥാന സർക്കാർ അതാത് സമയങ്ങളിൽ പുതുക്കി നിശ്ചയിക്കുന്ന നിരക്കിൽ) എല്ലാ മാസവും ലൈസൻസ് ഫീസിന്റെ കൂടെ അടയ്ക്കുവാൻ ബാധ്യസ്ഥരാണ്.

11. ലൈസൻസ് ഫീസ് ബാക്കി വെക്കുന്നതുകൊണ്ട് മറ്റ് നിബന്ധനകൾ ലൈസൻസുകാരൻ പാലിക്കാത്തതുകൊണ്ടോ സെക്രട്ടറി/സർക്കാരിന് ഉണ്ടാകുന്ന എല്ലാ കഷ്ടനഷ്ടങ്ങളും സെക്യൂരിറ്റി ഡെപ്പോസിറ്റുകളിൽ നിന്നും പിടിച്ചെടുത്ത് കുറവു വരുന്ന സംഖ്യ അപ്പോൾ ലൈസൻസുകാരൻ അടയ്ക്കേണ്ടതാണ്.

12. ടെണ്ടർ നിജപ്പെടുത്തിയശേഷം അനുവദിക്കുന്ന തീയതിക്കുള്ളിൽ ആവശ്യമായ ഡെപ്പോസിറ്റ് സംഖ്യ കെട്ടി വയ്ക്കാതിരിക്കുകയോ കരാറുടമ്പടിപത്രം എഴുതാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം മുറി ലൈസൻസ് അനുവദിച്ചുകൊണ്ടുള്ള ഉത്തരവ് റദ്ദ് ചെയ്യുന്നതിനും നിരതദ്രവ്യം ആശുപത്രി വികസന ഫണ്ടിലേക്ക്/സർക്കാരിലേക്ക് പിടിച്ചെടുക്കുന്നതും മുറി വീണ്ടും ടെണ്ടറുകാരന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ കൂടുതൽ തുക ക്വാട്ട് ചെയ്ത അടുത്ത ആൾക്ക് നൽകുന്നതുമായിരിക്കും.

13. മുറി കൈവശം വയ്ക്കുന്ന വ്യക്തി എച്ച്. ഡി. സി. സെക്രട്ടറി/സർക്കാർ കാലാകാലങ്ങളിൽ നിശ്ചയിക്കുന്ന വ്യവസ്ഥകൾ അംഗീകരിക്കാൻ ബാധ്യസ്ഥനാണ്. മുറിയുടെ വരാന്തയും മുറ്റവും സർക്കാരിന്റെ അധീനതയിലും നിയന്ത്രണത്തിലുമായിരിക്കും.

14. മുറി കൈവശം വയ്ക്കുന്ന വ്യക്തി ഓരോ മാസത്തേയും ലൈസൻസ് ഫീസ് ജി. എസ്. ടി. ഉൾപ്പെടെ മുൻകൂർ ആയി അതാതു മാസം 5-ാം തീയതിക്കുമുൻപായി ദന്തൽകോളേജ് ഓഫീസിൽ അടച്ച് രശീതി വാങ്ങേണ്ടതാണ്. വീഴ്ച വരുത്തുന്ന തീയതി മുതൽ പണം അടയ്ക്കുന്ന തീയതി വരെയുള്ള കാലത്തേക്ക് കൊല്ലത്തേക്ക് 20% എന്ന തോതിൽ പലിശയോടുകൂടി കടം അടയ്ക്കേണ്ടതാണ്. ലൈസൻസ് ഫീസും 18% ജി. എസ്. ടി. അടക്കം നിശ്ചിത തീയതിക്കുള്ളിൽ അടയ്ക്കുവാൻ വീഴ്ച വരുത്തിയ ഒരു മാസം മുമ്പേ നോട്ടീസ് നൽകി മുറി ഒഴിപ്പിച്ചെടുക്കുവാൻ എച്ച്. ഡി. സി. സെക്രട്ടറി/സർക്കാരിന് അധികാരമുണ്ടായിരിക്കും.

15. കറന്റ് ചാർജ്ജും വാട്ടർ ചാർജ്ജും അതുപോലുള്ള മറ്റു ചാർജ്ജുകളും പ്രതിമാസ ലൈസൻസ് ഫീസിനും സർചാർജ്ജിനും പുറമേ ലൈസൻസ് കരാർ സമയാസമയങ്ങളിൽ ബന്ധപ്പെട്ടവർക്ക് ഒടുക്കി അതാത് രസീതികളുടെ പകർപ്പ് എച്ച്. ഡി. എസ്. ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്.

16. കൈവശം ലഭിക്കുന്ന മുറിയും അതിലെ ഫിറ്റിംഗും സെക്രട്ടറി ആന്റ് ട്രഷററിന്റെ മുൻകൂട്ടിയുള്ള രേഖാമൂലമുള്ള അനുമതി ലഭിക്കാതെ എന്തെങ്കിലും ഭേദഗതി വരുത്തുവാൻ ലൈസൻസുകാരന് അധികാരമോ അവകാശമോ ഉണ്ടായിരിക്കുന്നതല്ല. എച്ച്. ഡി. സി. സെക്രട്ടറി/സർക്കാരിന്റെ അനുമതിയോടുകൂടി എന്തെങ്കിലും ഭേദഗതി വരുത്തുകയോ വല്ലതും വെച്ചു പിടിപ്പിക്കുകയോ ചെയ്താൽ ആയതിന് യാതൊരുവിധ ചെലവും ആവശ്യപ്പെടുവാൻ ലൈസൻസുകാരന് അവകാശം ഉണ്ടായിരിക്കുന്നതല്ല.

17. മുറി, ഷട്ടറുകൾ, സാനിറ്ററി ഇലക്ട്രിക് ഫിറ്റിങ്ങുകൾ അതുപോലുള്ള മറ്റുപകരണങ്ങൾ എന്നിവ നല്ല നിലയിൽ സൂക്ഷിക്കേണ്ടതാണ്. വല്ല കേടുപാടുകളും വരുത്തുന്നപക്ഷം അതുമൂലമുണ്ടാകുന്ന നഷ്ടത്തിന് ലൈസൻസുകാരൻ ഉത്തരവാദിയായിരിക്കുന്നതാണ്.

18. ദന്തൽകോളേജ് പ്രിൻസിപ്പാൾ/സെക്രട്ടറിക്കോ ആശുപത്രി വികസന സൊസൈറ്റി സംഘങ്ങൾക്കോ സൊസൈറ്റി അധികാരപ്പെടുത്തിയ ഉദ്യോഗസ്ഥർക്കോ മുറി ഏതുസമയത്തും പരിശോധന നടത്തുവാനുള്ള അധികാരം ഉണ്ടായിരിക്കുന്നതാണ്. പരിശോധന സമയത്ത് വല്ല ന്യൂനതകളും കാണുന്നതായാൽ അവ താഴെ ഒപ്പിട്ടവരിൽനിന്ന് ലഭിക്കുന്ന നോട്ടീസിൽ പറഞ്ഞ കാലാവധിയിൽ പരിഗണിച്ച് റിപ്പോർട്ട് ചെയ്യുവാൻ ലൈസൻസുകാരൻ ബാധ്യസ്ഥനാണ്.

19. കൈവശം വെയ്ക്കുന്ന മുറിയോ മുറിയുടെ ഭാഗങ്ങളോ കൈമാറ്റം ചെയ്യുന്നതിനോ കീഴ്തുകയ്ക്ക് കൊടുക്കുന്നതിന് അധികാരമോ അവകാശമോ ഉണ്ടായിരിക്കുന്നതല്ല.

20. ഉടമ്പടിയിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള ആവശ്യങ്ങൾക്കല്ലാതെ മറ്റ് യാതൊരു ആവശ്യങ്ങൾക്കും മുറി ഉപയോഗിക്കുവാൻ ലൈസൻസുകാരന് അധികാരമുണ്ടായിരിക്കുന്നതല്ല.

21. പൊതു ഉപയോഗങ്ങൾക്കുള്ള തുറന്ന സ്ഥലങ്ങളിൽ വരാന്തയും യാതൊരു തടസ്സങ്ങളും കൂടാതെ അതുപോലെ നിലനിർത്തുന്നതിന് ലൈസൻസുകാരൻ ബാധ്യസ്ഥനാണ്.

22. പ്രതിമാസ ലൈസൻസ് ഫീസ് അതാത് സമയങ്ങളിൽ ഒടുക്കാതെ വീഴ്ച വരുന്നുന്നപക്ഷം ഈ നിബന്ധനയിലെ വ്യവസ്ഥകൾക്കും പ്രാബല്യത്തിലുള്ളതും ടെണ്ടർ വിളിക്കുന്നതു മായി ബന്ധപ്പെട്ട് കാലാകാലങ്ങളിൽ നിലനിൽക്കുന്ന സർക്കാർ നിർദ്ദേശങ്ങൾക്കും വിധേയമായി നിയമാനുസൃതമുള്ള എല്ലാ നടപടികളും കൈക്കൊണ്ട് കുടിശ്ശിക ഈടാക്കുവാൻ താഴെ ഒപ്പിട്ടവർക്ക് അധികാരമുള്ളതും ഇത്തരം നടപടികൾ നിമിത്തം എച്ച്ഡി.സി. സെക്രട്ടറി/സർക്കാരിനോ വരുന്ന എല്ലാ ചെലവുകളും ലൈസൻസിയിൽ നിന്നും ഈടാക്കുന്നതായിരിക്കും.

23. ടെണ്ടർ കാലയളവിനുള്ളിൽ ലൈസൻസുകാരൻ മരണപ്പെടുകയാണെങ്കിൽ അവരുടെ നിയമാനുസൃതമുള്ള അനന്തരാവകാശി ഒരാഴ്ചയ്ക്കകം ഈ ഓഫീസിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. അനന്തരാവകാശിയുടെ അപേക്ഷ ലഭിക്കുന്നപക്ഷം നിലവിലുള്ള വ്യവസ്ഥകൾക്ക് വിധേയമായി നിലനിന്നിരുന്ന ടെണ്ടർ കൈമാറ്റം ചെയ്തു കൊടുക്കുന്നതാണ്. അപ്രകാരമുള്ള അപേക്ഷകൾ ലൈസൻസുകാരൻ മരണപ്പെട്ട തീയതി മുതൽ ഒരാഴ്ചയ്ക്കകം താഴെ ഒപ്പിട്ടവർക്ക് ലഭിച്ചിരിക്കേണ്ടതാണ്. ഈ നിബന്ധന പ്രകാരം ലൈസൻസ് കൈമാറ്റം ലഭിച്ച ആൾ നിശ്ചിത ഫോറത്തിൽ ഉടമ്പടിപത്രം സമർപ്പിക്കേണ്ടതാണ്.

24. ദേശദ്രോഹപ്രവർത്തനങ്ങൾക്കോ സദാചാരവിരുദ്ധ പ്രവർത്തനങ്ങൾക്കോ കാന്റീൻ ഇടനിലമാക്കാൻ പാടുള്ളതല്ല. ഇത്തരം പ്രവർത്തികൾ ശ്രദ്ധയിൽപ്പെട്ടാൽ മുൻകൂർ നോട്ടീസ് നൽകാതെ ലൈസൻസ് റദ്ദാക്കുന്നതും നിയമപരമായ നടപടികൾ ലൈസൻസിക്കെതിരെ സ്വീകരിക്കുന്നതുമായിരിക്കും.

25. ലൈസൻസുകാരൻ എച്ച്. ഡി. സി. സെക്രട്ടറി/ സർക്കാരിന് അടയ്ക്കുവാനുള്ള സംഖ്യ നിശ്ചിത അവധിക്ക് അടയ്ക്കാതെ വീഴ്ച വരുത്തിയാൽ എച്ച്. ഡി. സി. സെക്രട്ടറി/ സർക്കാർ ലൈസൻസ് റദ്ദ് ചെയ്ത് മുറി ഏറ്റെടുക്കേണ്ടി വരുന്നതുമൂലം സർക്കാരിനുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും ലൈസൻസിയും അയാളുടെ സ്വത്തുക്കളും ഉത്തരവാദിയായിരിക്കുന്നതും ലൈസൻസിക്ക് ഏതെങ്കിലും തരത്തിലുണ്ടാകുന്ന യാതൊരു നഷ്ടത്തിനും ചെലവുകൾക്കും എച്ച്. ഡി. സി. സെക്രട്ടറി/സർക്കാർ യാതൊരു കാരണവശാലും ഉത്തരവാദിയായിരിക്കുന്നതല്ല.

26. ലൈസൻസ് കാലാവധി അവസാനിക്കുന്നതിനു മുമ്പായി ലൈസൻസുകാരൻ മുറി ഒഴിഞ്ഞുപോകുകയോ മുറി സർക്കാർ ഏറ്റെടുക്കേണ്ടിവരികയോ ചെയ്യുന്നപക്ഷം സർക്കാരിനുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും ലൈസൻസുകാരൻ ഉത്തരവാദിയായിരിക്കുന്നതും നിയമാനുസരണം ടി സംഖ്യ ഈടാക്കുന്നതിന് തക്കതായ നടപടി സ്വീകരിക്കുവാൻ എച്ച്. ഡി. സി. സെക്രട്ടറി ആന്റ് ട്രഷറർ സർക്കാരിന് അവകാശമുണ്ടായിരിക്കുന്നതാണ്.

27. ലൈസൻസിക്ക് മുറി ആവശ്യമല്ലെങ്കിൽ ആ വിവരം അറിയിച്ചുകൊണ്ട് എച്ച്. ഡി. സി. സെക്രട്ടറി ആന്റ് ട്രഷററിന് മൂന്നു മാസത്തെ മുൻകൂർ നോട്ടീസ് നൽകേണ്ടതാണ്. നോട്ടീസ് നൽകിയാൽ പോലും ലൈസൻസിയുടെ നടപടിമൂലം സർക്കാരിന് വല്ല നഷ്ടവും സംഭവിക്കുകയാണെങ്കിൽ പ്രസ്തുത നഷ്ടം ലൈസൻസിയിൽ നിന്നും 13 ശതമാനം ഇന്ററസ്റ്റ് ഓൺ ഡാമേജ് അടക്കം നഷ്ടം ഈടാക്കുന്ന നടപടി സ്വീകരിക്കുവാൻ താഴെ ഒപ്പിട്ടവർക്ക് അധികാരമുണ്ടായിരിക്കുന്നതാണ്.

28. ലൈസൻസിയുടെ അപേക്ഷ പ്രകാരം വല്ല ബാദ്ധ്യതയും ഉണ്ടെങ്കിൽ അത് കിഴിച്ച് ബാക്കി നൽകുന്നതാണ്.

29. മുറിയുടെ മുൻവശത്ത് പരസ്യബോർഡ് പാടില്ലാത്തതാകുന്നു.

30. മേൽപ്പറഞ്ഞ ഏതെങ്കിലും നിബന്ധനകൾക്ക് വിപരീതമായി പ്രവർത്തിച്ചാലോ ചുമതലകൾ നിർവ്വഹിക്കുന്നതിൽ വീഴ്ച വരുത്തിയാലോ നിശ്ചിത താരിഫ് പ്രകാരമുള്ള സംഖ്യകൾ, പിഴകൾ മുതലായവ അതാത് സമയത്ത് അടയ്ക്കാതിരുന്നാലോ കരാർ ദുർബലപ്പെടുത്തി ലൈസൻസുകാരനെ ഒഴിപ്പിക്കുന്നതും ലൈസൻസുകാരന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ മുറി വീണ്ടും ടെണ്ടർ വിളിച്ചോ മറ്റു വിധത്തിലോ ആവശ്യക്കാർക്ക് ഏൽപ്പിച്ചു കൊടുക്കുന്നതും അതിലുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും ലൈസൻസുകാരനും അയാളുടെ സ്വത്തുക്കളും ഉത്തരവാദിയായിരിക്കുന്നതുമാണ്. എന്നാൽ മുറി ടെണ്ടർ വിളിച്ചോ മറ്റു വിധത്തിലോ പുതിയ നടത്തിപ്പുകാർക്ക് ഏൽപ്പിച്ച് കൊടുക്കുമ്പോൾ ആശുപത്രി വികസന കമ്മിറ്റിയ്ക്ക് വല്ല ആദായവുമുണ്ടെങ്കിൽ ആയതിന് പഴയ ലൈസൻസുകാരന് യാതൊരു അവകാശവും ഉണ്ടായിരിക്കുന്നതല്ല.

31. സാധാരണഗതിയിൽ ഏറ്റവും കൂടുതൽ പ്രതിമാസ ലൈസൻസ് ഫീസ് കാണിക്കുന്ന ടെണ്ടർ ലേലം സ്വീകരിക്കുന്നതും എന്നാൽ പ്രത്യേക കാരണം രേഖപ്പെടുത്താതെ ഏതെങ്കിലും ടെണ്ടർ സ്വീകരിക്കുന്നതിനോ നിരാകരിക്കുന്നതിനോ സെക്രട്ടറി ആന്റ് ട്രഷറർ സർക്കാരിന് അവകാശമുണ്ടായിരിക്കുന്നതാണ്.

32. ലഘുഭക്ഷണശാലയിലെ ആഹാര സാധനങ്ങൾക്ക് ലൈസൻസി ഡെന്റൽ കോളേജ് ആശുപത്രി ജീവനക്കാരോട് എച്ച്. ഡി. സി. സെക്രട്ടറി തീരുമാനിക്കുന്ന നിരക്ക് മാത്രമേ ഈടാക്കാൻ പാടുള്ളൂ.

33. മുകളിൽ പറഞ്ഞിട്ടുള്ള നിബന്ധനകൾ സാധാരണ ഗതിയിൽ പാലിക്കേണ്ടതും എന്നാൽ സെക്രട്ടറി ആന്റ് ട്രഷറർ സർക്കാരിന്റെ ഉത്തമ താൽപ്പര്യങ്ങൾക്ക് ആവശ്യമായി വരികയാണെങ്കിൽ പുതിയ നിബന്ധനകൾ ഭേദഗതി ചെയ്യുന്നതിനോ സെക്രട്ടറി ആന്റ് ട്രഷറർ സർക്കാരിന് പൂർണ്ണ അധികാരം ഉണ്ടായിരിക്കുന്നതും ഈ നടപടികൾ ചോദ്യം ചെയ്യുവാൻ ലൈസൻസുകാരന് യാതൊരു അവകാശമുണ്ടായിരിക്കുന്നതല്ല.

34. 1-2-2020 തീയതിക്കോ എച്ച്. ഡി. സി. സെക്രട്ടറി ആന്റ് ട്രഷറർ സർക്കാർ നിർദ്ദേശിക്കുന്ന മറ്റൊരു തീയതിക്കോ ലഘുഭക്ഷണശാല പ്രവർത്തനം ആരംഭിക്കേണ്ടതാണ്.

35. ടെണ്ടർ നടത്തിപ്പിന് നിലവിലുള്ള കോടതി ഉത്തരവുകൾക്കും ഗവൺമെന്റ് നിർദ്ദേശങ്ങൾക്കും വിധേയമായിട്ടായിരിക്കും. വിൽപ്പനക്ക് വെച്ചിരിക്കുന്ന ഭക്ഷണത്തിൽ ആളുകളുടെ ആരോഗ്യത്തിനോ ജീവനോ ഹാനികരമായ മാലിന്യങ്ങൾ വിഷപദാർത്ഥങ്ങൾ ഉൾപ്പെടുകയും ഇതുമൂലം ഭക്ഷ്യവിഷബാധക്കോ മറ്റ് അപകടത്തിനോ ജീവഹാനിയ്ക്കോ ഇടയാകുന്നപക്ഷം നിയമനടപടികൾ നേരിടേണ്ടി വന്നാൽ പ്രിൻസിപ്പാളിനോ സെക്രട്ടറിക്കോ മറ്റ് മേലധികാരികൾക്കോ യാതൊരുവിധ ഉത്തരവാദിത്വവും ഉണ്ടായിരിക്കുന്നതല്ല.

36. ഭക്ഷണപദാർത്ഥങ്ങൾ പുറമേ നിന്ന് പാചകം ചെയ്ത് കൊണ്ടു വരേണ്ടതാണ്. യാതൊരു കാരണവശാലും ആശുപത്രി കെട്ടിടത്തിനകത്ത് പാചകം ചെയ്യാൻ അനുവദിക്കുന്നതല്ല.

37. കാന്റീൻ ഞായറാഴ്ച ഒഴികെ എല്ലാ ദിവസവും തുറന്ന് പ്രവർത്തിക്കേണ്ടതാണ്. ഒന്നിലധികം ദിവസം തുടർച്ചയായി കാന്റീൻ പ്രവർത്തിക്കാതിരുന്നാൽ കരാറുകാരന് യാതൊരുവിധ ആനുകൂല്യങ്ങളും നൽകാതെ ടെണ്ടർ റദ്ദ് ചെയ്യാനുള്ള അധികാരം താഴെ ഒപ്പിട്ടവരിൽ നിക്ഷിപ്തമായിരിക്കും.

ആശുപത്രി വികസന കമ്മിറ്റി, (ഒപ്പ്)
ഗവ. ഡെന്റൽ കോളേജ്, കോഴിക്കോട്. സെക്രട്ടറി.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ബി-732/2019. 2019 ഡിസംബർ 28.

ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, കുറിച്ചിയിലെ ഉപയോഗത്തിനായി ഇലക്ട്രോണിക്സ് ലാബിലേക്ക് 5 കെ. വി. എ. യു. പി. എസ്. (ഒരെണ്ണം) നല്കുവാൻ താല്പര്യമുള്ള അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 2,90,000.

നിരതദ്രവ്യം—₹ 2,900.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—₹ 680.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 340.

തപാൽമാർഗ്ഗം—₹ 730.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-2-2020, 2 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-2-2020, 11 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—13-2-2020, 2 മണി.

ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കേണ്ട വിലാസം—സൂപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, കുറിച്ചി, ഇത്തിത്താനം പി. ഒ., കോട്ടയം ജില്ല, പിൻ-686 535, ഫോൺ: 0481 2723092, 9400006470

No. B/732/2019. *28th December 2019.*

Sealed tenders are invited for the supply of 5 KVA UPS (1 No.) to Govt. Technical High School, Kurichy.

Estimated Cost—₹ 2,90,000.

Cost of tender form (Inclusive of GST) :

Original—₹ 680.

Duplicate—₹ 340.

By Post—₹ 730.

Last date and time of sale of tender form—6-2-2020, 2 p. m.

Last date and time of receipt of tender—12-2-2020, 11 a. m.

Date and time of opening of tender form—13-2-2020, 2 p. m.

Intending tenderers may on application to undersigned to obtain the requisite tender form which tenders to be submitted. Filled tender along with tender form number and date specified on sealed envelop to be submitted in the name of Superintendent, Govt. Technical High School, Kurichy, Ithithanam P. O., Changanachery, Kottayam. Tenders received after the time fixed on due date mentioned in tender notice is liable to be rejected. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office.

As per condition the tenderer should be send along with his tender an agreement executed and signed in Kerala Stamp Paper worth ₹ 220 issued Kerala Govt. and 1% of quoted amount to be deposited as Earnest Money Deposit through Demand Draft in favor of Superintendent, Govt. Technical High School, Kurichy, Ithithanam P. O., Changanachery, Kottayam. Tender without agreement and Earnest Money Deposit will be rejected.

Details of items with specification—UPS 5 KVA—Input voltage 160-260v, 50 Hz single phase. Out put Voltage 230 V/240V/Single phase AC Frequency 50Hz ± 0.5 Hz. Wave form pure Sine wave change over less than 5msec. Battery lead acid tubelar with battery rack Battery charging time 10 to 20 Hrs. Back up time 6 Hrs. UPS out put issolated from input Protection Mains under/over voltage Battery under/over voltage, inverter under/over voltage, inverter overload, indicators/metering mains voltage, battery voltage, inverter voltage, load on inverter.

Govt. Technical High School, (Sd.)
Kurichy, Kottayam-686 535. *Superintendent.*

ദർഘാസ് പരസ്യം

നമ്പർ പി1/4551/2019. 2020 ജനുവരി 13.

കോട്ടയം സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ജനറൽ വർക്ക്ഷോപ്പ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് എക്സ്ഹോസ്റ്റ് ഫാൻ സ്ഥാപിക്കുന്നത് ഉൾപ്പെടെ വിതരണം ചെയ്യുന്നതിലേക്ക് മത്സരസ്വഭാവമുള്ളതും മുദ്രവച്ചതുമായ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—03/2019-20.

അടങ്കൽ തുക—₹ 1,20,000.

നിരതദ്രവ്യം—ആകെ വിലയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—₹ 600 + GST 13% = ₹ 678.

പകർപ്പ്—₹ 300 + GST 13% = ₹ 339.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—12-2-2020, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന തീയതിയും സമയവും—14-2-2020, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-2-2020, 3 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ₹ 50 തപാൽ കൂലിയായി അയയ്ക്കേണ്ടതാണ്. പ്രിൻസിപ്പാളിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളു.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പണമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ₹ 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രം ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിശദാംശങ്ങളും പ്രവൃത്തിസമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. P1/4551/2019. *13th January 2020.*

Sealed and competitive tenders in the prescribed form are invited for the supply of Exhaust fan, including Installation Charges for General workshop Department of Government Polytechnic College, Kottayam at a total cost of ₹ 1,20,000.

Tender No.—3/2019-20.

E. M. D.—1% of the total estimate value.

Cost of tender forms:

Original—₹ 600 + GST 13% = ₹ 678.

Duplicate—₹ 300 + GST 13% = ₹ 339.

Date and time up to which tender form will be sold—12-2-2020, 3 p. m.

Last date and time of receipt of tender form—14-2-2020, 1 p. m..

Date and time of opening of tender—14-2-2020, 3 p. m.

Mode of remittance of the cost of tender form—In cash remittance in the college office or by money order addressed to The Principal. Those who want tender form by post should remit an additional amount of ₹ 50 for each tender as postal charge. Postal Order, Cheque, Demand Draft are not acceptable as cost of tender form.

An agreement in Kerala Stamp Paper worth ₹ 220 is to accompany the tender. Tender forms and more details of tender can be had from the College Office on all working days.

Details of items with specification—Exhaust Fan (30″ Single Phase 750 mm with Installation charges)

Quantity—6 Nos.

Government Polytechnic College, (Sd.)
Kottayam. *Principal.*

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 25/2019-20]

നമ്പർ ഡി2-449/2020/ജിഇസി എസ്കെപി. 2020 ജനുവരി 18.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിൽ ടെക്നോളജി ബിസിനസ് ഇൻക്യുബേറ്ററിലേക്കായി ലാർജ് ഫോർമാറ്റ് ഡിസ്പ്ലേ (ഇൻഫർമേഷൻ കിയോസ്ക്-ന് വേണ്ടി) വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,50,000.

പൂരിപ്പിച്ച ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് "ടെക്നോളജി ബിസിനസ് ഇൻക്യുബേറ്ററിലേക്കായി ലാർജ് ഫോർമാറ്റ് ഡിസ്പ്ലേ (ഇൻഫർമേഷൻ കിയോസ്ക്-ന് വേണ്ടി) വിതരണം ചെയ്യൽ" എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്- 678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. പൂരിപ്പിച്ച ദർഘാസുകൾ സമർപ്പിക്കേണ്ട അവസാന തീയതി 13-2-2020, 2 മണി. അവസാന തീയതിയും സമയവും കഴിഞ്ഞു ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തുറക്കുന്ന സമയം 14-2-2020, 3 മണി. ദർഘാസുകൾ തുറക്കുന്ന സമയത്ത് ദർഘാസ് സമർപ്പിച്ച ആൾക്കോ അവർ നിയോഗിക്കുന്ന വ്യക്തികൾക്കോ ഹാജരാകാവുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ ₹ 452 അടച്ച് ഈ ഓഫീസിൽ നിന്നും നേരിട്ടു വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ₹ 502 മണിയോർഡറായി പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, മണ്ണമ്പറ്റ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തിന്റെ വില യാതൊരു കാണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ദർഘാസ് ഫോമിന്റെ വിൽപന 13-2-2020, 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റൽ ഓഡർ എന്നിവയും വി.പി. പി. ആയും സ്വീകരിക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ആവശ്യമുള്ളവർ ₹ 226 കൂടി ഈ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തോടൊപ്പം ₹ 220-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രവും, ബാങ്ക് ഡ്രാഫ്റ്റായി ₹ 1,500 നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്.

[No. 25/2019-20]

No. D2/449/20/GECSKP. *18th January 2020.*

Sealed tenders are invited for the "Purchase of Large Format Display for Information Kiosk in Technology Business Incubator''. The envelops containing the tender should bear the superscription "Tender for Purchase of Large Format Display for Information Kiosk in Technology Business Incubator" and should be addressed to the Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633. The last date for receipt of tenders will be 13-2-2020 at 2 p. m. Late tenders will not be accepted.

PAC— ₹ 1,50,000.

The tenders will be opened at 14-2-2020, 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633 (Phone- 0466 2260 350/565) obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 452 (postal charges ₹ 50) which is the price fixed for a form/ set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 13-2-2020. Cheques, postage stamps, etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 226 per copy.

EMD for an amound of ₹ 1,500 should be submitted along with the tender by way of D. D drawn from a Nationalized Bank in favour of Principal, Govt. Engineering College, Sreekrishnapuram. Preliminary Agreement prepared in Kerala Stamp Paper ₹ 220 should also be submitted along with tender form.

Specification for Large Format Display for Information Kiosk

Supply and installation of Commercial Grade Smart LED Display having following specification and features with suitable good quality Floor/wall stand.

1. Diagonal Screen 55 inch or above
2. Picture Resolution: 3840 x 2160 Ultra HD 4K
3. Brightness: 400 nit or above
4. Contrast Ratio: 1300:1 or higher
5. Aspect Ratio : 16:9
6. Display Panel : IPS
7. Viewing angle : 178/178 degree
8. Connectivity: USB HDMI, RS232, Ethernet, WIFI inbuilt
9. Sound : 2 x l0W RMS Built in speaker
10. Smart Signage
11. Embedded Content Management
12. Embedded Group Manager
13. Super Sign Control+
14. Welcome Screen
15. Web OS4.5
16. IR Out
17. USB Cloning
18. Other features : Web browser, Pre-loaded app, Bluetooth audio playback, Mobile Connection Overlay, Mobile Screencast, Music player.
19. Working voltage: 100V-240V AC, 50Hz.
20. Power consumption : Max 145W
21. Accessories : AC power Cord, RS232 cable, Remote control, Batteries for Remote control, User Manual on CD Rom and Quick start Guide.
22. Warranty: 5 year comprehensive warranty

    (Manufactures Authorization letter to indicating warranty is to be attached)

Note:— 1. Delivery Period, Guarantee/Warranty must be specified.

2. Price quoted inclusive for Delivery at Government Engineering College, Sreekrishnapuram.

Govt. Engineering College,
Sreekrishnapuram, Mannampatta P. O.,
Palakkad-678 633.

(Sd.)
Principal.

പുനർ ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി-634/2019. 2020 ജനുവരി 10.

തിരൂരങ്ങാടി എ.കെ.എൻ.എം. ഗവ. പോളിടെക്നിക് കോളേജിലെ സി.സി.എഫ്. ലാബിലേക്ക് ഒരു 10 കെ.വി.എ. യു.പി.എസ്. വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. മുദ്രവച്ച ദർഘാസ് കവറിനുള്ളിൽ ടെക്നിക്കൽ (സ്പെസിഫിക്കേഷൻ) ബിഡ്, ഫിനാൻഷ്യൽ (കോസ്റ്റ്) ബിഡ് എന്നിവ വെവ്വേറെ കവറുകളിൽ നൽകേണ്ടതാണ്.

അടങ്കൽ തുക—₹ 4,00,000.

നിരതദ്രവ്യം (1%)—₹ 4,000.

ടെണ്ടർ ഫോമിന്റെ വില:

ഒറിജിനൽ—₹ 800+18% ജി.എസ്.ടി.= ₹ 944.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 400+72= ₹ 472.

തപാൽ വഴി:

ഒറിജിനൽ—₹ 944+40= ₹ 984.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 472+40= ₹ 512.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-2-2020, 11 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-2-2020, 2 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—14-2-2020, 3 മണി.

ദർഘാസുകൾ അയയ്ക്കേണ്ട വിലാസം—പ്രിൻസിപ്പാൾ, എ.കെ.എൻ.എം. ഗവ. പോളിടെക്നിക് കോളേജ്, തിരൂരങ്ങാടി, വെളിമുക്ക് പി.ഒ., ചേളാരി-676 317, മലപ്പുറം, കേരളം, ഫോൺ നമ്പർ-0494 2401136, 2405050, ഇ-മെയിൽ-gptctgdi@gmail.com.

No. P-634/2019. *10th January 2020.*

Sealed tenders are invited for the supply of 10 KVA UPS for AKNM Govt. Polytechnic College, Thirurangadi, Velimukku P. O., Malappuram.

Estimate Cost—₹ 4,00,000.

EMD—₹ 4,000.

Cost of tender form:

Original—₹ 800 + 144 (18% GST)=₹ 944.

Duplicate—₹ 400+ 72 (18% GST)=₹ 472 .

By post:

Original—₹ 800 + 144 (18% GST)+40=₹ 984.

Duplicate—₹ 400+ 72 (18% GST)+40=₹ 512.

Due date and time of sale of tender form—14-2-2020, 11 a. m.

Last date and time for receipt of tender—14-2-2020, 2 p. m.

Date and time of opening of tender—14-2-2020, 3 p. m.

The tender forms are available from the office either in person or by post. Postal Charge ₹ 40 is to be paid extra incase the tender form is requested by post.

The cover containing tender form should bear the name of the tender, tender number, due date, from address, etc. The cost of tender form will be accepted directly at office or through money order only. Sealed Tender cover should be contain Technical (Specification) bid and Financial (cost) bid in separate covers.

Address of the Officer to whom tenders are to be submitted—The Principal, AKNM Govt. Polytechnic College, Thirurangadi, Velimukku (P. O.), Malappuram, Kerala-676 317, Ph: 0494-2401136, 2405050. E-Mail: gptctgdi@gmail.com

ITEM WITH DETAILED SPECIFICATION

10 KVA UPS with Battery (6 EK 130 AH Exide C 10 Rated tubular battery-20 Nos.)—1 No.

AKNM Govt. Polytechnic College,
Thirurangadi, Velimukku P. O.,
Malappuram-676 317.

(Sd.)
Principal.